

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-37/2013/7877/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Sanjeev Kumar Sharma,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati the 14th September, 2022.

Sub: **Civil vacation with station leave permission.**

Ref:- Your letter No.DJK.1-5/22/1333, dtd. 12.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been allowed to **avail the Puja vacation from 02.10.2022 to 18.10.2022 along with station leave permission from the evening of 01.10.2022 till the morning of 19.10.2022.** The Additional Sessions Judge, FTC, Kokrajhar and in his absence, the next senior most Judicial officer at the station will remain in-charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE),

Memo NO.HC.VII-37/2013/7878-7879/A, dated , 14-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Pda